

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2580
ANSWERED ON:13.03.2013
AFFILIATION TO COLLEGES INSTITUTES
Yadav Shri Om Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms laid down for affiliation to colleges/institutes with various universities;
- (b) the number of colleges/institutes affiliated to universities in Bihar;
- (c) whether various universities in the country are overburdened with the number of colleges affiliated with them;
- (d) if so, the steps being taken by the Government to reduce the number of colleges affiliated to each university;
- (e) the status of the institutes affiliated with such State universities on their becoming central universities;
- (f) whether the Government has reviewed the prescribed norms for affiliation in the recent past; and (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a): The University Grants Commission (UGC) has notified the Affiliation of colleges by Universities Regulations, 2009, which is available on <http://www.ugc.ac.in/oldpdf/regulations/gazetteofIndia24-04-12.pdf>.
- (b): The total number of colleges/institutes affiliated to various universities in Bihar is 706 as per information supplied by the UGC.
- (c): Yes, Madam. In many State Universities, the number of affiliated colleges exceed 100, thereby putting a lot of stress on the teaching, learning and examination infrastructure of the universities.
- (d): Apart from issuing the Regulations above, the UGC also implements a scheme for declaring colleges satisfying certain conditions, as autonomous colleges, which reduces the load on the affiliating university. However, the primary responsibility of creating new affiliating universities or converting the existing colleges into universities lies with the State Governments.
- (e): As per the Central Universities Act, 2009, three State Universities, namely the Guru Ghasidas Vishwavidyalaya (Bilaspur), the Doctor Harisingh Gour Vishwavidyalaya (Sagar) and the Hemvati Nandan Bahuguna Garhwal University (Srinagar) were established as bodies corporate under this Act by the same names, without any changes in their territorial jurisdiction. Section 4(f) of the said Act specifically preserves the affiliation of colleges with respective universities even after their conversion into Central Universities.
- (f) & (g): Yes, Madam. The UGC has amended the Regulations in 2012 by UGC (Affiliation of Colleges by Universities) (1stAmendments) Regulations 2012. These Regulations are available at <http://www.ugc.ac.in/oldpdf/regulations/gazetteofIndia24-04-12.pdf>